

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.1397
TO BE ANSWERED ON 10.02.2021**

RAILWAY LAND ON LEASE

†1397. SHRI ARUN SAO:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the South East Central Railway Bilaspur, Chhattisgarh has made shops/land available on lease in protected railway zone;**
- (b) if so, the number of traders who have been allotted shops/land on lease along with the lease period;**
- (c) whether the lease period of the said shops/land has expired;**
- (d) if so, the number of applications received by the South East Central Railway Bilaspur, Chattisgarh for lease renewal so far along with the action taken in this regard;**
- (e) whether any case in respect of lease renewal allotment of shops/land to dependents of traders is pending in Chattisgarh High Court; and**
- (f) if so, the details thereof?**

ANSWER

**MINISTER OF RAILWAYS, COMMERCE & INDUSTRY AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI PIYUSH GOYAL)**

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO. 1397 BY SHRI ARUN SAO TO BE ANSWERED IN LOK SABHA ON 10.02.2021 REGARDING RAILWAY LAND ON LEASE.

(a) & (b): No shops/land were made available on lease. However, long back shops/land were allotted on licence basis. The license agreements for these shops/land have expired. At present no valid license agreement exists and technically the occupants are under unauthorised occupation of railway land.

(c): Yes, Sir. The license period of these shops/land expired long back.

(d): About 701 applications were received for renewal of license. As per extant policy guidelines, licensing of railway land to private individual for purposes not connected with railway working viz. shop etc. is not permitted and accordingly, licenses could not be renewed. As such, these shops/land are under un-authorized occupation. For removal of un-authorized occupation of railway land, eviction notices were issued but due to law and order problem, eviction could not succeed.

(e): No, Sir.

(f): Does not arise.
